

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/732(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	BHAGAT JENA & ORS. VS MIDNAPORE HEEMGHAR PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Petitioner

Mr. Sujit Banerjee, Adv.]

Mr. Nilay Sengupta, Adv.]

Mr. Kuldip Malik, Adv.] For the Respondent

Mr. A.K. Upadhyay, Adv.]

ORDER

1. Learned Counsel for Petitioner present. Learned Counsel for the Respondent present.
2. List this matter on **3rd May, 2024** at **2.30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**